

to Starred Question No. 1451 on the 3rd April, 1958 and state the total amount proposed to be allotted for the development of Handicrafts in Punjab during the remaining period of the Second Five Year Plan?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): The allotments of funds for development of handicrafts under the Second Five Year Plan are made from year to year depending on the over-all financial position, the types of schemes proposed by the States, the progress made, etc. etc. Accordingly, the total amount to be allotted for the development of handicrafts in Punjab during the remaining period of the Second Five Year Plan cannot be indicated at this stage. This will be settled in due course.

Industrial Estates in Punjab

1660. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state

(a) how many Industrial Estates have been opened in the Punjab State so far;

(b) the kinds of factories erected therein; and

(c) the expenditure incurred on these Estates so far?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) No Industrial Estate in Punjab has so far been opened

(b) Construction work of factories has been undertaken in the proposed Estate at Ludhiana only. Three types of factories are being constructed viz

'A' Type (Size 80' x 50')

'B' Type (Size 40' x 50')

'C' Type (Size 35' x 50')

No factory has started functioning

(c) An expenditure of Rs. 8.62 lakhs has been incurred by the State Government on the proposed Estate at Ludhiana upto the end of September, 1958.

All India Petroleum Workers' Federation

1661. Shri P. R. Patel: Will the Minister of Labour and Employment be pleased to state:

(a) the number of workers attached to the All India Petroleum Workers' Federation and Unions affiliated to it; and

(b) the total number of workers serving under Oil Companies in India?

The Deputy Minister of Labour (Shri Abid Ali): (a) The verified figures of membership of the All India Petroleum Workers' Federation are not available

(b) According to the information received from the Oil Distributing Companies, the total number of workers employed in the industry is 20,500

Fruit Canning Centre, Agartala

1662. Shri Dasaratha Deb: Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) the total amount spent for the establishment and running of a Fruit Canning Centre at Agartala by the Tripura Administration,

(b) the total production of cans in that Centre;

(c) the gross income from the sale of cans,

(d) whether it is a fact that some stocks of cans remained unsold; and

(e) if so, the reasons therefor?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) to (e). The information is being collected and will be laid on the Table of the Lok Sabha

Sale of Cars

1666. Shri S. A. Mehdi: Will the Prime Minister be pleased to state:

(a) what are the rules regarding sale of motor cars by Foreign Diplomats in India; and

(b) whether Government have laid down any rules regarding sale of cars by Indian Diplomats in foreign countries?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The sale of motor-cars by foreign diplomats in India is governed by "Foreign Privileged Persons' (Regulation of Customs Privileges) Rules, 1957" a copy of which has been placed on the Table of the House. [See Appendix IV, annexure No. 46.]

(b) Government have not laid down any rules regarding sale of cars by Indian diplomats in foreign countries but comprehensive administrative instructions have been issued, the purpose of which is not to allow sale of cars where the object is to make profit

Displaced Persons Settled in Rampur District

1667. Shri S. A. Mehdi: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that a large number of displaced persons who have settled down during the last 10 years in Bilaspur and Suao Tehsils of Rampur District of Uttar Pradesh are being asked to leave their homes and cultivation and go to other Districts;

(b) if so, the reasons therefor; and

(c) the number of such persons and area being cultivated by them?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). According to the report of the Uttar Pradesh Government, a number of Rai Sikhs, who are reported to be non-displaced persons, had trespassed on forest land in the Bilaspur and Suao Tehsils of Rampur District. The matter concerns the State Government who will take suitable action in regard to it.

(c) Figures are not available.

Import of Coconut Oil

1668. { Shri Vasudevan Nair:
Shri Keswara Iyer:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether coconut oil is being imported into India from Philippines;

(b) if so, how much was imported in the year 1957-58; and

(c) how the price of Philippine Oil compares with the price of oil produced in India?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No, Sir.

(b) Does not arise.

(c) We have no information on the price of Philippine coconut oil.

Uranium Production

1669. Shri F. G. Deb: Will the Prime Minister be pleased to state:

(a) the total quantity of uranium extracted in India every year;

(b) the names of places where these uranium mines are being worked out at present; and

(c) the steps taken to expedite tapping of uranium deposits in the country?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) It is not in the public interest to disclose this information.

(b) Exploratory Mining for Uranium ores is being carried out mainly in the States of Bihar and Rajasthan

(c) A detailed and systematic survey and prospecting work for location of deposits of uranium ores in the country is being carried out by the Atomic Minerals Division of the Department of Atomic Energy since 1950 in different States of India. 6 Geological Field Parties and 11 Drilling